

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Senior Personal Assistants/Personal Assistants are hereby directed to remain temporary posted in the same Districts/Courts where they had been posted vide this office Order No. 81433-81503/Admn.I/P&T/HQs/2022 dated 29.10.2022 & subsequent order/direction of the concerned Principal District & Sessions Judge, Delhi/New Delhi w.e.f. 01.12.2022 to 05.01.2023 or till further orders, whichever is earlier.

<u>Sl. No.</u>	<u>Name of the Official</u>	<u>Place of temporary posting</u>
1.	Ms. Aneesha D/o- Sh. Satpal	PA in the Office Pool, North-East District, Karkardooma Courts, Delhi.
2.	Ms. Shalu D/o- Late Sh. Girdhari Lal	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
3.	Ms. Chetna Sharma D/o- Sh. Prakash Chand	PA in the court of Ms. Shivangi Vyas, MM (Mahila Court)-02, New Delhi District, Patiala House Courts, New Delhi.
4.	Ms. Manisha Rajput D/o- Lt. Sh. Jalu Singh	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.
5.	Sh. Sukhjit Mahi S/o- Sh. Balvir Singh	PA in the court of Sh. Sukhjeet Singh, MM (NI Act)-03, West District, Tis Hazari Courts, Delhi.
6.	Sh. Sunil Kohli S/o- Sh. Wasti Ram Kohli	PA in the Court of Sh. Anuj Aggarwal, ASJ-05, South-East District, Saket Courts, New Delhi.
7.	Sh. Mohit Kumar Bairwa S/o- Sh. K. K. Bairwa	PA in the Office Pool, North District, Rohini Courts, Delhi.
8.	Sh. Ankit S/o- Sh. Balraj	PA in the Office Pool, North-West District, Rohini Courts, Delhi.

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the Officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

GIRISH KATHPALIA
30.11.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

Dated, Delhi the 30 NOV 2022

No. 90215-265 /Admn.I/P&T/HQs/2022

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, West/New Delhi/ South-East//East/North-East/North/North-West/ Delhi/New Delhi
2. The Ld. Officer In-Charge/DDO,Accounts Branch, Central/ West/New Delhi/ South-East//East/North-East/North/North-West Delhi/New Delhi
3. The Sr. A.O(Judl)/A.O (Judl)/Branch In-Charge, Central/ West/New Delhi/ South-East//East/North-East/North/North-West Delhi/New Delhi
4. The Officers concerned.

5. PS to the undersigned.
6. The Officials concerned through electronic mode only.
7. The Dealing Assistants, Personal File, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Assistant, Leave Section, Room No. 114,/ ACR Cell/ Computer Branch Central District, THC, Delhi.
9. The dealing official, Layers, Computer Branch, Central Tis Hazari Courts, Delhi
10. The Web-site Committee, Tis Hazari Courts, Delhi.

Principal District & Sessions Judge (HQs)
Delhi

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